Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Reveiw by Government on the working of the above Company.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 8250/08]

Reports (2007) of the CAG of India

SHRI PAWAN KUMAR BANSAL: Sir I lay on the Table under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2007 (No. CA2 of 2008) Union Government (Civil) Autonomous Bodies; [Placed in Library. *See* No. L.T. 8294/08]
- (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 3 of 2008) Union Government-(Scientific Departments) (Compliance Audit); [Placed in Library. See No. L.T. 8295/08]
- (iii) Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2007 (No. CA4 of 2008) Union Government-(Defence Services) Army and Ordnance Factories (Compliance Audit); and [Placed in Library. See No. L.T. 8293/08]
- (iv) Report of the Comptroller and Auditor General of India for the year ended 31st March, 2007 (No. CA 5 of 2008) Union Government-(Defence Services) Air Force and Navy (Compliance Audit). [Placed in Library. See No. L.T. 8296/08]

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

- DR. K. MALAISAMY (Tamil Nadu): Sir, I lay on the Table a copy each (in English and Hindi) of the Statemetrs showing action taken by Government on the recommendations contained in the following Action Taken Reports of the Public Accounts Committee:
 - (i) Twenty-fifth Report (Fourteenth Lok Sabha) on "Non-realisation of Foreign exchange";
 - (ii) Twenty-sixth Report (Fourteenth Lok Sabha) on "Ganga Action Plan";
 - (iii) Thirty-second Report (fourteenth Lok Sabha) on "Excesses over Voted Grants and Charged Appropriations (2002-2003)";
 - (iv) Thirty-seventh Report (Fourteenth Lok Sabha) on "Review of Norms for reappropriation of funds"; and
 - (v) Thirty-ninth Report (Fourteenth Lok Sabha) on "Procurement and Utilisation of Plant, and Equipment in DRDO".

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON FOOD, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

SHRI MATILAL SARKAR (Tripura): Sir, I lay on the Table a copy each (in English and

Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution:—

- (i) Twenty-first Report on action taken by the Government on the recommendations/ observations contained in the Eighteenth Report of the Department-related Parliamentary Standing Committee on Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public DistributOn) for the year 2007-2008; and
- (ii) Twenty-second Report on action taken by the Government on the recommendations/ observations contained in the Nineteenth Report of the Department-related Parliamentary Standing Committee on Demands for Grants of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) for the year 2007-2008.

MESSAGE FROM PRESIDENT IN REPLY TO MOTION OF THANKS

MR. DEPUTY CHAIRMAN: 1 have to inform hon. Members that the following message, dated 11th March, 2008, has been received from the President:

"I have received the expression of thanks by the Members of Rajya Sabha for the Address which I delivered to both the Houses of Parliament assembled together on 25th February, 2008."

STATEMENTS BY MINISTERS

Status of Implementation of Recommendations Contained in the Thirty-fourth Report of Department-related Parliamentary Standing Committee on Agriculture

THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I lay on the Table of the House a statement regarding status of implementation of recommendations contained in the Thirty-fourth Report of the Department-related Standing Committee on Agriculture.

Status of Implementation of Recommendations Contained in the Seventeenth, Nineteenth and Twenty-fourth Reports of the Department-related Parliamentary Standing Committee on Chemicals And Fertilisers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): Sir, on behalf of Shri B.K. Handique, 1 beg to lay on the Table of the House a statement regarding status of implementation of recommendatons contained in the Seventeenth, Nineteenth and Twenty-fourth Reports of the Department-related Parlaimentary Standing Committee on Chemcials and Fertilizers.

MOTION FOR ELECTION

The Indian NursiCouncil

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMDOSS): Sir, I move the following Motion